

Annexure-4

Name of the Corporate Debtor: Sidhartha Buildhome Pvt. Ltd.

Date of commencement of CIRP: 04.03.2021

List of Creditors as on: 31.05.2024

Unsecured Financial Creditors (Other than Financial Creditors belonging to any Class of Creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC				
1	Punjab & Sind Bank	23.03.2021	63,49,66,269	63,49,66,269	FC	As per Note-1	No	10.36	Nil	0	Nil	Provisionally collated
	Total		63,49,66,269	63,49,66,269				10.36	Nil	0	Nil	

FC= Financial Creditors

NOTE-1

DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB AND SIND BANK

1. Exclusive charge by way of Equitable Mortgage of project land along with proposed superstructure thereon falling under Phase II admeasuring 4.647 acres in the revenue estate of village
2. First Charge by way of Hypothecation of all the Movable Project Assets of NCR Phase II, Sector 95, Gurgaon created/to be created both present and future.